NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/46/ (IB)/2017

NAME OF THE PETITIONER(S)

: ZEE ENTERTAINMENT ENTERPRISES LTD

NAME OF THE RESPONDENT(S)

: TANJARA TRADING PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. DDWARAR.

Counsel by petitioner

2. K. GAURAV KUMAR

Counsel for respondent

<u>ORDER</u>

Counsel for petitioner present. PCS representing the respondents present and sought time for seeking clarifications from the client for submitting a proposal for settlement. Time extended at request. Put up on 07.07.2017 at 2.30 P.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)

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